

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3216  
ANSWERED ON:11.12.2014  
CRITERIA FOR ELECTRIFICATION OF VILLAGES UNDER RGGVY  
Thakur Shri Anurag Singh

**Will the Minister of POWER be pleased to state:**

(a) the criteria laid down by the Government to consider a village as electrified under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) along with the limit/percentage of hours fixed for electrification in a village; and

(b) whether the Government proposes to raise the said bar and if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) : Under RGGVY, a village is declared as electrified if

(i) Basic infrastructure such as distribution transformer and distribution lines are provided in the inhabited locality as well as the dalit basti/hamlet where it exists (For electrification through Non-Conventional Energy Sources a distribution transformer may not be necessary).

(ii) Electricity is provided to public places like schools, panchayat offices, health centres, dispensaries, community centres etc., and

(iii) The number of households electrified should be at least 10% of the total number of households in the village.

(b) : The new schemes of Deendayal Upadhyaya Gram Jyoti Yojana and Integrated Power Development Scheme aim at providing electricity to all households with the cooperation of the Discoms and State Governments.